

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
AHMEDABAD**

**CP(CAA) No. 83/NCLT/AHM/2017  
c.w. CA(CAA) No. 64/NCLT/AHM/2017**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD  
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 12.09.2017**

Name of the Company: **HLE Engineers Pvt. Ltd.**

Section of the Companies Act: **Section 230-232 of the Companies Act, 2013**

<b><u>S.NO. NAME (CAPITAL LETTERS)</u></b>	<b><u>DESIGNATION</u></b>	<b><u>REPRESENTATION</u></b>	<b><u>SIGNATURE</u></b>
1. Priyam Shah	i/b Wadia Ghandy & Co.		<i>Present</i>
2.	(Ahmedabad)		

**ORDER**

Learned Advocate Mr. Priyam Shah i/b Wadia Ghandy & Co. present for Petitioner.

Proof of publication filed.

Proof of service of notice on statutory authorities filed.

No representation received from public.

No reply filed.

Heard arguments of Learned Counsel for Petitioner.

Order reserved.

*B. R. 12.9.17*  
**BIKKI RAVEENDRA BABU  
MEMBER JUDICIAL**

Dated this the 12th day of September, 2017.